



19/07/2021

OFFICE OF THE DEPUTY COMMISSIONER OF POLICE : SHAHDARA DISTRICT
BHOLANATH NAGAR : SHALIMAR PARK : DELHI-110032.
RTI CELL Telephone No. 011-21210814,

No. ID/1205/21/2040 /RTI/Cell/Shahdara District, dated Delhi, the 14/7 /2021

First Appellate Authority: Dy. Commissioner of Police,
Duration(Within 30 days from the date of receipt of this letter) · Shahdara Distt., Bhol Nath Nagar
Shahdara, Delhi 110032.

To,

Shri Mohit Kumar Gupta (Advocate),
[REDACTED]

Subject: - Reg. Supply of information/documents under Right to Information Act, 2005.

This is with reference to your application under RTI Act, 2005 received in this office on 18.06.2021 received through online vide [REDACTED] dated 13.06.2021, on the above subject. As per the report received from all concerned, the requisite point-wise information is as under:-

- 1,2&3- Does not relate.
- 4- Police has no power to seal or lock the private/public property.
- 5- Not applicable in view of above.
- 6- NIL
- 7- Not applicable in view of above.

(AMRUTHA GUGULOTH)IPS
PUBLIC INFORMATION OFFICER,
ADDL. DY. COMMISSIONER OF POLICE-I,
SHAHDARA DISTRICT: DELHI.